## OFFICE OF THE PRINCIPAL DISTRICT & SESSIOS JUDGE-CUM- SPL JUDGE, (PC ACT) CBI, ROUSE AVENUE DISTRICT COURTS, NEW DELHI.

## **CIRCULAR**

In partial modification of para 6 of the Circular No. 1651-1716-C/Bail & Filing/RADC/2024 Delhi, dated 22.01.2024, it is hereby directed that the Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application filed before 12:30 PM shall be timely sent to the Concerned Court by 01:30 PM and shall be taken up at 02:00 PM on the same day; and the Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application filed after 12:30 PM till 03:30 PM shall be timely sent to the Concerned Court latest by 10:00 AM on next working day and the same shall be taken up at 2:00 PM by the Concerned Court.

However, in respect of Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application which are to be taken up at 2:00 PM on the next working day, the Concerned Court may take up the said Written Statement/ Rejoinder/ Misc. Application/ Document or other Interim Application at an earlier time if so requested by any parties.

(Kanwal Jeet Arora)
Principal District & Sessions Judge
-cum Spl. Judge (PC ACT),CBI,
Rouse Avenue District Court
New Delhi.

No 12897-12947-C
/Bail & Filing/RADC/2025

Dated 02-8-25

Copy forwarded for information and necessary action to :-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
- 3. All the Judicial Officers posted in Rouse Avenue District Court, New Delhi with the request to direct their staff members for compliance the directions.
- 4. The officer-in-charge, Computer Branch, RADC, New Delhi.
- 5. The CMM Office, RADC, New Delhi.
- Branch Incharge, Computer Branch, RADC with the direction to provide necessary technical support & uploading on website.
- 7. The PS to the undersigned.
- 8. The Bar Office, Bar Rooms of RADC, New Delhi with the request to display the same on the Notice Boards.
- 9. Care Taking Branch, RADC, New Delhi with the direction to display the same on the Notice Board.

Principal District & Sessions Judge -cum Spl. Judge (PC ACT), CBI, Rouse Avenue District Court New Delhi